

**OTCO INTERNATIONAL LIMITED**

CIN : L17114KA2001PLC028611

Registered Office: #139, Gurumurthy Bhavan, Infantry Road, Bengaluru-560 001, Karnataka, India.

Tel. No. +91-80-25580971; Fax No.: +91-80-25582340; Email: otcocompliance@gmail.com

This Corrigendum to Detailed Public Statement (this "Corrigendum") is being issued by Vivro Financial Services Private Limited ("Manager to the Offer") on behalf of Mr. Pradeep Kumar Panda ("Acquirer") in respect of the Open Offer to the equity shareholders of OTCO International Limited ("OTCO" or "the Target Company" or "TC") pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations"). This Corrigendum is being issued pursuant to changes/amendments advised by SEBI to the Manager to the Offer vide their letter no. CFD/DCR/SKS/25776/2015 dated September 08, 2015 received on September 08, 2015 and should be read in conjunction with the Public Announcement ("PA") filed on May 15, 2015 (Friday) and Detailed Public Statement ("DPS") appeared in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Mumbai Lakshwadeep (Marathi-Mumbai Edition) and Vartha Bharathi (Kannada-Bangalore Edition) on May 22, 2015 (Friday), unless otherwise specified. The capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to them in the DPS.

The shareholders of Target Company are requested to note that the changes/amendments with respect to and in connection with DPS are as under:

**The Revised Schedule of Activities pertaining to the Offer is as follows:**

| <b>SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER</b>                                                                                                                                        |                                |                                 |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|
| <b>Activities</b>                                                                                                                                                                                | <b>Actual (Day &amp; Date)</b> | <b>Revised (Day &amp; Date)</b> |
| Issue of Public Announcement                                                                                                                                                                     | Friday, May 15, 2015           | Friday, May 15, 2015            |
| Publication of Detailed Public Statement                                                                                                                                                         | Friday, May 22, 2015           | Friday, May 22, 2015            |
| Last date of filing Draft Letter of Offer with SEBI                                                                                                                                              | Friday, May 29, 2015           | Friday, May 29, 2015            |
| Last date for public announcement for competing offer(s)                                                                                                                                         | Friday, June 12, 2015          | Friday, June 12, 2015           |
| Last date for receipt of comments from SEBI on the Draft Letter of Offer                                                                                                                         | Friday, June 19, 2015          | Tuesday, September 08, 2015     |
| Identified Date*                                                                                                                                                                                 | Tuesday, June 23, 2015         | Thursday, September 10, 2015    |
| Date by which Letter of Offer to be dispatched to the Shareholders                                                                                                                               | Friday, June 26, 2015          | Friday, September 18, 2015      |
| Last date for upward revision of the Offer Price and/or the Offer Size                                                                                                                           | Thursday, July 02, 2015        | Tuesday, September 22, 2015     |
| Last date by which the committee of Independent Directors of the Target Company shall give its recommendations                                                                                   | Friday, July 03, 2015          | Wednesday, September 23, 2015   |
| Advertisement of schedule of activities for Open Offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange(s) and Target Company at its registered office | Monday, July 06, 2015          | Thursday, September 24, 2015    |
| Date of Commencement of Tendering Period (Offer Opening Date)                                                                                                                                    | Tuesday, July 07, 2015         | Monday, September 28, 2015      |
| Date of Expiration of Tendering Period (Offer Closing Date)                                                                                                                                      | Monday, July 20, 2015          | Monday, October 12, 2015        |
| Last date of communicating of rejection/ acceptance and payment of consideration for accepted tenders/ return of unaccepted Shares                                                               | Monday, August 3, 2015         | Tuesday, October 27, 2015       |
| Issue of post offer advertisement                                                                                                                                                                | Monday, August 10, 2015        | Tuesday, November 03, 2015      |
| Last date for filing of final report with SEBI                                                                                                                                                   | Monday, August 10, 2015        | Tuesday, November 03, 2015      |

\*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer shall be sent. All owners (registered or unregistered) of Equity Shares of the Target Company (except the Acquirer and Parties to SPA(s)) are eligible to participate in the Offer any time before the closure of the Offer.

**I. Para II. Background to the Offer: has been amended and the following lines should be read in continuation to the para 5 as mentioned below:**

**Para (5):** Any such change in the structure that may affect the larger interest of the shareholders will be done with prior approval of the shareholders at a General Body Meeting of Target Company in accordance with regulation 25(2) of SEBI (SAST) Regulations, 2011 and in accordance with the applicable laws. The Acquirer may diversify, reorganize and/or streamline the business of Target Company for commercial reasons and operational efficiencies.

All the other terms and conditions remain unchanged. The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of his obligations laid down in the Regulations. A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

**Issued by Manager to the Offer**

**VIVRO**

**Vivro Financial Services Private Limited**

607, 608 Marathon Icon, Opp. Peninsula Corporate Park,  
Off Ganpatrao Kadam Marg, Veer Santaji Lane, Lower Parel, Mumbai-400 013

Tel No.: 022 – 6666 8040 to 6666 8046, Fax No.: 022 – 6666 8047

Email: [investors@vivro.net](mailto:investors@vivro.net); Website: [www.vivro.net](http://www.vivro.net)

SEBI Registration No. INM000010122

CIN: U67120GJ1996PTC029182

Contact Person: Mr. Harish Patel/ Ms. Shashi Singhvi

**On behalf of the Acquirer**

**Sd/-**

**Mr. Pradeep Kumar Panda**

**Place: Chennai**

**Date: September 22, 2015**